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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/46/2017
NAME OF THE PETITIONER(S) : VBJ PRECIOUS JEWELS PVT LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1	N-RAMANATHAN	S Dhanya/BASS Company Secretaries	N. Deevate

ORDER

Counsel for the applicant present and submitted his arguments. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)